

## Statement

S. No.	Name of the State/Union Territory	The number of persons in different jails, State-wise which are in the list of death penalty	The number of persons who have applied for mercy	The number of such death penalty cases which are pending before the different courts in the country i.e. High Courts and Supreme Court.
1	2	3	4	5
1	Assam . . . . .	—	—	—
2	Gujarat . . . . .	—	—	—
3	Kerala . . . . .	2	2	—
4	Andaman and Nicobar Islands .	2	—	2 (High Court)
5	Arunachal Pradesh . . . . .	—	—	—
6	Lakshadweep . . . . .	—	—	—
7	Pondicherry . . . . .	—	—	—
8	Chandigarh . . . . .	—	—	—

Information from other State Governments and Union territory Administrations is awaited.

#### Police Officers on Deputation in I.B.

1149. SHRI A. NEELALOHITHA-DASAN: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that all the top fifty people in Intelligence Bureau are deputationists;

(b) whether the police officers who are continuously on deputation in Intelligence Bureau for more than fifteen years still draw uniform allowance for uniforms which they have not stitched at all;

(c) whether Government are aware that the departmental officers in Intelligence Bureau are still named as non-deputationist officers; and

(d) if so, the reaction of Government?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA): (a) Yes, Sir. The top posts are filled by senior Indian Police Service Officers and others taken on deputation from the various States, after examining their ability and suitability.

(b) Senior Police Officers serving in the Intelligence Bureau draw Kit Maintenance Allowance as per rules.

(c) and (d). The directly recruited officers of the Bureau are generally called departmental officers and not named as non-deputationist officers.